

सरकार ने पम्प सैटों के देशीय निर्माताओं के साथ बैठक का प्रबंध किया। सप्ताई की स्थिति सन्तोषजनक थी और निर्माताओं का विश्वास था कि वे बिहार की कुल मांग को पूरा कर सकेंगे। अतः राज्य सरकार की सलाह दी गई कि वह अपनी आवश्यकताओं का अनुमान लाये। छोटे अन्व-शक्ति पम्प सैटों का लक्ष्य काफी अधिक था किन्तु उच्च अन्व-शक्ति पम्प सैटों की सप्ताई में कुछ कमी रही जिनकी नदी पम्पिंग योजना के लिए राज्य को आवश्यकता थी।

Transport contract by F.C.I.

5209. Shri A. Sreedharan:
Shri Maagalathumadam:

Will the Minister of Food and Agriculture be pleased to state

(a) whether Government have received any complaint regarding the sanctioning of transport contract b. the Kerala Zonal Branch of the Food Corporation of India

(b) if so, whether Government have enquired into the complaint, and

(c) the findings thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde). (a) Yes, Sir A complaint was received for non-acceptance of tender by the Food Corporation of India in respect of clearance cum-handling work at Calicut

(b) and (c) The party has filed a writ petition, in the Kerala High Court and the matter is *sub judice*

Poultry Farms in the Country

5210. Shri Baburao Patel. Will the Minister of Food and Agriculture be pleased to state the number of Poultry Farms in the country and the number of eggs they produce per day?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): Information in respect of private Poultry Farms is not available. In 1965-66 the number of Government Poultry Farms including Extension Centres was 405

Information of the number of eggs produced daily is not available

F.C.I. Contracts to Private Persons

5211. Shri K. Lakkappa:
Shri A. Sreedharan:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have laid down clear guide-lines to be observed by the Food Corporation in the matter of granting contracts to private interests,

(b) if so, the details thereof, and

(c) if not, whether Government would lay down the guide-lines in this regard?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) to (c) Under the Food Corporations Act, the general superintendence and management of the affairs and business of the Corporation vest in the Board of Directors and the Central Government can issue instructions to the Corporation only on questions of policy

Gram Panchayat Elections in Middle Andaman Islands

5212. Shri K. R. Ganesh: Will the Minister of Food and Agriculture be pleased to state.

(a) whether it is a fact that in the recent Gram Panchayat Elections to the Rangat Ward in the Middle Andaman Islands, about 100 Tamil-speaking voters were deliberately not registered;

(b) whether these voters were registered as electors in the same ward in the Parliamentary Elections in February, 1967;

(c) whether any representation was made to the Deputy Commissioner in this regard; and

(d) if so, the action taken thereon?